GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2715 TO BE ANSWERED ON 17.03.2025

PRESERVATION OF TELANGANA'S HERITAGE SITES

2715. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any plans to allocate special funds for the preservation of Telangana's heritage sites, including Ramagiri Fort and Dhulikatta Buddhist Stupa in Peddapalli;
- (b) if so, the details of such plans and timelines; and
- (c) the details of steps being taken by the Government to promote these sites under the National Tourism Circuit?

ANSWER

MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) There are 08 numbers of Centrally Protected Monuments/sites under the jurisdiction of
- & Archaeological Survey of India (ASI) in the Telangana State. The conservation and
- (b) maintenance of these monuments/sites is a regular process and is taken up as per the requirement and availability of resources. However, the Ramagiri Fort and Dhulikatta Buddhist Stupa in Peddapalli are under the jurisdiction of Department of Heritage, Government of Telangana.
- (c) Development and promotion of tourist destinations and products, including heritage tourism is undertaken by the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism complements the efforts of States/UTs by developing and promoting various tourism products of the country, including heritage tourism in Telangana through various schemes and initiatives. As of now there is no proposal to promote Ramagiri Fort and Dhulikatta Buddhist Stupa in Peddapalli under the National Tourism Circuit. The Government has taken several initiatives, details of which are as given below:
 - (i) The Ministry of Tourism has now revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD 2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourism centric approach. Under SD 2.0 Scheme on 29-02-2024 a Project for 'Bhongir Fort Experiential Zone' has been sanctioned for a cost of Rs. 56.81 Cr.
 - (ii) In 2024-25, the Government of India, Ministry of Tourism, under the guidelines for Special Assistance to States/Union Territories for Capital Investment (SASCI) for Development of Iconic Tourist Centres has approved a project 'Ramappa Region Sustainable Tourism Circuit' for a cost of Rs. 73.74 Cr.
